

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 249/2023**

News item on India's Sinking Islands appeared in the Hindu 19.03.2023.

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF
SECRETARY, GOVERNMENT OF WEST BE1 GAL.

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Filed by:


(Madhumita Bhattacharjee)

Advocate for state of West Bengal
J-1921, LGF,
C. R. PARK,
NEW DELHI-110019

SL. NO. 778 / 20 24



BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 249/2023

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BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF SECRETARY,
GOVERNMENT OF WEST BENGAL.

Most Respectfully Sheweth

I, Bhagwati Prasad Gopalika, S/o Satyanarayan Prasad Gopalika, aged about 59 years, by faith- Hindu, by Occupation- Government Service, working as the Chief Secretary, Government of West Bengal having office Nabanna, 325, Sarat Chatterjee Road, Howrah, do hereby solemnly declare and say as follows:-

1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.
2. That this affidavit is being affirmed in pursuance of the solemn Order passed by the Hon'ble National Green Tribunal, Principal Bench dated 13.03.2024 wherein Chief Secretaries/ LGs of Coastal States/Union Territories were directed to file affidavit disclosing the outer limit time within which the CZMP-ICRZP as per the 2019 Notification will be finally formulated/revised and submitted to the Ministry of Environment, Forests and Climate Change.

21 MAY 2024



3. That in compliance with the order of the Hon'ble Tribunal, the Institute of Environmental Studies and Wetland Management has reported that for the coastal district of Purba Medinipur draft CZMP maps, LULC (Land Use Land Cover), CZMP report have been prepared and public hearing has been conducted. Earlier, this office had submitted draft CZMP and Coastal Regulation Zone (CRZ) maps of Purba Medinipur to National Centre for Sustainable Coastal Management, Chennai on 13/01/2023. After examination, MOEF&CC on 27.02.2023 made few observations and directed to submit a revised proposal. All the observations made by MOEF&CC have now been incorporated and the revised draft CZMP report, CRZ maps along with Shoreline Change Map and LULC have been sent to National Centre for Sustainable Coastal Management, Chennai on 07th May, 2024.

Copy of WBCZMA letter submitting revised draft CZMP, 2019 of Purba Medinipur District, West Bengal to National Centre for Sustainable Coastal Management (NCSCM), MoEF&CC vide Memo No.40-EN/I-II-4/001-iii/2013 Dated. 07.05.2024 is enclosed herewith and marked as Annexure **R/1**.

4. That regarding the coastal district of North 24 Parganas, draft CZMP Maps, LULC (Land Use Land Cover) and CZMP report have been completed. The expected date of submission of draft CZMP to West Bengal State Coastal Zone Management Authority is 30th May, 2024.
5. That it is further reported that regarding the coastal district of South 24 Parganas a draft CZMP Map and CZMP report is under preparation and draft LULC (Land Use Land Cover) is to be initiated. The expected date of submission to West Bengal State Coastal Zone Management Authority is 31th August, 2024.
6. That it has been stated that the expected date for completing the submission of CZMP of the whole State to the Ministry of Environment, Forests and Climate Change is by the 1st week of October, 2024.

21 MAY 2024



7. However, it has been stated that due to the announcement of General Parliamentary Elections, 2024 and the ensuing Model Code of Conduct, the Public hearing on draft CZMPs of North and South 24 Parganas Districts can be held once the MCC is withdrawn.

8. That it is to be kindly taken into consideration that the public hearing is to be held in accordance to Environment (Protection) Act, 1986 giving wide publicity vide advertisements in newspapers and keeping the draft CZMP in public domain for a minimum period of thirty days. These actions can only be initiated after 04.06.2024, when the MCC is withdrawn.

After conduct of Public Hearing and incorporation of the suggestions received, the Draft CZMP, 2019 will be placed before the Steering Committee for approval.

Copy of the status Report of IESWM is annexed herewith and marked as Annexure R/2.

That the reply is true to my knowledge and belief, which I derived from the office record.

Bhagwati Prasad Gopalika

DEPONENT

VERIFICATION

I, Bhagwati Prasad Gopalika, Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 20th day of May, 2024.

S. Chaudhuri
S. CHAUDHURI
 ★ NOTARY ★
 GOVT. OF INDIA
 Regd. No.-6584/08
 Bidhannagar Court
 Dist.-North 24 Pgs.

Bhagwati Prasad Gopalika

DEPONENT

21 MAY 2024

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WEST BENGAL STATE COASTAL ZONE MANAGEMENT AUTHORITY**IESWM, DD-24, Sector – 1, Salt Lake, Kolkata – 700 064**

Tel: (033) 2334-1020

FAX: (033) 2335-0271

Email – wbsczma@gmail.comWebsite: www.environmentwb.gov.in

No. 40-EN/T-II-4/001-iii/2013

Date 07/05/2024

To.

The Director

National Centre for Sustainable Coastal Management (NCSCM)

Ministry of Environment and Forests, Govt. of India

Anna University Campus

Chennai – 600 025



Sub: Submission of revised draft Coastal Zone Management Plan (CZMP) and Coastal Regulation Zone (CRZ) maps for Purba Medinipur District, West Bengal.

Madam,

This office had earlier submitted draft Coastal Zone Management Plan (CZMP) and Coastal Regulation Zone (CRZ) maps for Purba Medinipur District to National Centre for Sustainable Coastal Management (NCSCM), on 13/01/2023 for necessary approval.

After examination, MoEF&CC vide its letter no. IA3-12/12/2021-IA, III (E-153024) dated 27/02/2023 made few observations with a request to incorporate the issues and submit a revised proposal.

Presently, all the observations made by MoEF&CC have been incorporated and the revised draft CZMP report, CRZ maps for Purba Medinipur district along with Shoreline Change Map and LULC are submitted herewith for kind consideration and necessary approval.

Yours faithfully,

Encl: As above

Rishi Sen
Additional Chief Secretary

No. -EN/T-II-4/001-iii/2013

Date

Copy forwarded for kind information to,

1. Smt. Leena Nandan, Secretary, Ministry of Environment, Forest & Climate Change, Gol.
2. Dr. H. Kharkwal, Scientist, Ministry of Environment, Forest & Climate Change, Indira Parayavaran Bhavan, Jorbagh, New Delhi – 110 003.

Rishi Sen
Additional Chief Secretary

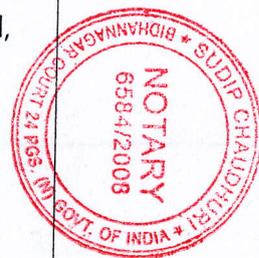
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STATUS NOTE

on

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**Coastal Zone Management Plan (CZMP), 2019
for West Bengal**

Agency	Coastal State	Coastal Districts	CZMP-2019 Status	Expected Date of Submission to WBSCZMA	Expected Date of Submission to MoEF&CC
IESWM	West Bengal	Purba Medinipur	a. Draft CZMP map completed b. Draft LULC completed c. Draft CZMP report completed d. Public Hearing completed. e. Revised Shoreline map due from NCSCM	By 30th April, 2024	By 1 st week of Oct, 2024
		North 24 Parganas	a. Draft CZMP map completed b. Draft LULC completed c. Draft CZMP report completed d. Revised Shoreline map due from NCSCM	By 30th May, 2024	
		South 24 Parganas	a. Draft CZMP map ongoing b. Draft LULC to be initiated c. Draft CZMP report ongoing. Revised Shoreline map due from NCSCM	By 31 st August, 2024	

**PLS. NOTE:-**

- (1) The tentative dates for submission of draft CZMP, 2019 to WBSCZMA as reported by IESWM are mentioned above in the last right column.
- (2) However, due to the announcement of the General Parliamentary Elections 2024 and the ensuing Model Code of Conduct, the Public Hearing on draft CZMPs of North and South 24 Parganas Districts can only be held once the MCC is withdrawn.
- (3) The public hearing has to be held in accordance with the Environment (Protection) Act, 1986, giving wide publicity vide advertisements in newspapers and keeping the draft CZMP in public domain for a minimum period of thirty days. These actions can now be initiated only after 04.06.2024, when the MCC is withdrawn.
- (4) After Public Hearing and after incorporating the suggestions received there, the Draft CZMP, 2019 will be placed before the Steering Committee for approval.

KEY:-

- (1) IESWM – Institute of Environmental Studies and Wetland Management.
- (2) NCSCM – National Centre for Sustainable Coastal Management, Chennai.
- (3) LULC – Land Use Land Cover.